

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.13007 of 2019

(Arising out of OIA-DMN-EXCUS-000-COM-44-18-19 dated 29/03/2019 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN)

C.C.E. & S.T.-Daman

.....Appellant

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

VERSUS

SHRI RAJKUMAR AGRAWAL

.....Respondent

M/S. Nico Extrusion Pvt Ltd. 678/1/3, Plot No. 4, Bhilad Silvassa Road
Silvassa, Dadra And Nagar Haveli

APPEARANCE:

Shri T G Rathod, Additional Commissioner (AR)for the Appellant

Shri Uday Joshi, Shri Aashish Chauhan, Shri Rahul Dhirubhai Patel & Ms.
Neha Agrawal, Advocates for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 06.06.2022
DATE OF DECISION: 29.08.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 12159 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul